

Incentives to small and Marginal Farmers

5552. SHRI M. G. SEKHAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the percentage of subsidy proposed to be given to Tamil Nadu for small and marginal farmers; and

(b) the additional incentives proposed to be given to various States, where pulses, oilseeds are normally grown in rainfed conditions, especially to Tamil Nadu?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) The percentage of subsidy proposed to be given to Tamil Nadu for small and marginal farmers is 25 per cent, 33 1/3 per cent and 50 per cent to small, marginal and tribal farmers respectively under the Centrally Sponsored Scheme of Assistance to Small and Marginal Farmers on selective basis. Besides, the State Government has been advised to give preference to small and marginal farmers for giving benefits under various Central Sector/Centrally Sponsored Schemes being implemented.

(b) It is proposed to provide assistance to pulses and oilseeds growing States including Tamil Nadu under the ongoing National Pulses Development Project and Oilseeds Production Programme on various components.

[Translation]

Crops Damaged by Hailstorm in U. P.

5553. SHRI BALESHWAR YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there was large scale damage to crops due to hailstorms in March,

1990 in Uttar Pradesh;

(b) if so, whether Union Government propose to provide any assistance to Government of Uttar Pradesh for relief measures to farmers; and

(c) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Government of Uttar Pradesh has reported that a total cropped area of 2.32 lakh ha. in 15 districts of the State was affected by hailstorm in the month of March, 1990.

(b) and (c). The primary responsibility for providing relief in the event of any natural calamity rests with the State Government. The Central Government only supplements the efforts of the State Government. The State Government of Uttar Pradesh has taken steps to provide necessary assistance to the affected people. They have not asked for any Central assistance for meeting the expenditure on relief operations for this calamity.

Benami Accounts in Post Offices in Ayodhya and Faizabad

5554. SHRI MITRA SEN YADAV: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is large amount of deposits in benami accounts in post offices in Ayodhya and Faizabad in Uttar Pradesh;

(b) if so, the details thereof post office-wise; and

(c) whether Government propose to utilise the unclaimed amount lying in post offices for the developmental works of that area?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K P UNNIKRIISHNAN) (a) **No, Sir.** There are no benami accounts in Post Office Savings Banks at Ayodhya and Faizabad in Uttar Pradesh to the best of the knowledge of Postal Administration

(b) Does not arise in view of reply to (a)

(c) 75% of the net small savings collections in a state are released as long term loans to that state for meeting developmental expenditure

[English]

Installation of Telephone Exchanges in Dhankanal district of Orissa

5555 **SHRIBHAJAMAN BEHERA** Will the Minister of COMMUNICATIONS be pleased to state

(a) the number of Telephone Exchanges installed/proposed to be installed with capacities and time frame alongwith the number of persons on the waitlist in Dhankanal District of Orissa, and

(b) the action taken/proposed to be taken to provide STD link and more channels to the Industrial Towns of Dhankanal District?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K P UNNIKRIISHNAN) (a) As on 31 3 90 there are 29 exchanges having 3102 lines capacity and 78 applicants in waiting list in Dhankanal Distt of Orissa Two nos. of MAX III exchanges of 9 lines and 25 lines capacity each are proposed to be commissioned during 1990-91, subject to availability of equipment

(b) STD facility already exists at Dhankanal Talcher, Angul and Nalconagar. 3 more

out-going as well as incoming channels are proposed to be added during 1990-1991, for Nalconagar provision of STD facility to another industrial Town Kanha is planned during 8th plan subject to availability of equipment

Subsidy on Fertilizers

5556 **SHRI BALASAHEB VIKHE PATEL** Will the Minister of AGRICULTURE be pleased to state

(a) the subsidy given on fertilizers during 1988-89 and 1989-90,

(b) the names of fertilizers covered under the subsidy scheme, and

(c) the names of the units engaged in the production of nitrogenous and phosphatic fertilizers

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL) (a) The total amount of subsidy given on indigenously produced fertilizers and imported fertilizers including freight subsidy during 1988-89 and 1989-90 was Rs 3200 70 crores and Rs 4601 00 crores respectively

(b) The names of fertilizers covered under the retention price and subsidy scheme are

- (i) Urea
- (ii) Diammonium Phosphate (DAP)
- (iii) Ammonium Sulphate (AS)
- (iv) Ammonium Chloride (AC)
- (v) Calcium* Ammonium Nitrate (CAN)
- (vi) Complex fertilizers like NP & NPK